

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

16

MA 825/2001 IN
C.P. 227/2001
OA 953/2001

New Delhi, this the 10th day of December, 2001

Smt. Lakshmi Swaminathan, Vice-Chairman(J)
Shri Govindan S. Tamai, Member(A)

Arun Kumar Mishra
S/o Shri Jagat Narayan Mishra
R/o 60/B/Nagli Rajapur Nizamuddin East

...Petitioner

(By Advocate: Shri M.K. Bhardwaj)

Versus

Union of India & Others, through

1. Shri K.B. Saxena
Secretary (O.L.)
Ministry of Home Affairs
1Ind Floor, Lok Nayak Bhawan,
New Delhi.
2. Shri Bichar Das, Director,
Central Hindi Training Institute,
M.H.A.
7th Floor, Paryavaran Bhawan,
C.G.O.Complex, Lodhi Road,
New Delhi.
3. Shri M.S. Kataith
Deputy Director (H.Qs),
Central Hindi Training Institute,
M.H.A.
7th Floor, Paryavaran Bhawan,
C.G.O.Complex, Lodhi Road,
New Delhi.
4. N.V. Nainwal, Administrative Officer,
Central Hindi Training Institute,
7th Floor, Paryavaran Bhawan,
C.G.O.Complex, Lodhi Road,
New Delhi.
5. Smt. Sudhila Yadav, Asstt. Director(Exam.),
Ministry of Home Affairs,
Dept. of O/L, Hindi Teaching Scheme
Janpath A-Barreks, Janpath,
New Delhi-1.
6. Shri Mitranand Mamgai
Asstt. Administration
Dept. of O/L, Hindi Teaching Scheme
Janpath A-Barreks, Janpath,
New Delhi-1

...Respondents

(By Advocate: Shri B.S. Jain)

19/

(12)

O.R.D.E.R(ORAL)

By Hon'ble Smt.Lakshmi Swaminathan, Vice-Chairman(J)

Learned counsel for the petitioners prays for permission to withdraw CP 227/2001 as, according to him, the respondents are favourably considering ~~and~~ re-engaging the petitioners.

2. In view of the above submissions, CP 227/2001 is dismissed and accordingly MA 825/2001 is also allowed. Notices issued against the alleged contemnors are discharged.

3. Pleadings in OA 953/2001 are complete.

4. List OA 953/2001 before appropriate Single Bench on 12.12.2001.

(Govindaraj S.Tampli)
Member(A)


(Smt.Lakshmi Swaminathan)
Vice-Chairman(J)